

(c) whether it is a fact that they were lathi-charged by the police; and

(d) if so, how many of them were seriously injured?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna):** (a) to (d). The information is being collected from the State Government and will be laid on the Table of the Lok Sabha in due course.

#### British Delegation on Heavy Industries

\*1909. **Shri Bibhuti Mishra:** Will the Minister of Heavy Industries be pleased to state:

(a) whether it is a fact that a British Delegation led by Sir Eric Coates will visit India shortly and make survey of India for heavy machinery manufacture and heavy industries;

(b) if so, the names of the places the survey party will visit; and

(c) whether Government have formulated any scheme regarding the kinds of heavy machinery that will be set up?

**The Minister of Heavy Industries (Shri M. M. Shah):** (a) Yes, Sir.

(b) The places that the team will visit have not yet been decided.

(c) No, Sir; decisions will be taken after the advice of the experts is before Government

#### Large-Scale Industries

\*1942. **Shri K. P. Tripathi:** Will the Minister of Heavy Industries be pleased to state:

(a) the large-scale industries which are planned to be set up in Assam in the Second Plan period; and

(b) which of these will be in the Public Sector?

**The Minister of Heavy Industries (Shri M. M. Shah):** (a) During the Second Plan period the following industries are likely to be set up in Assam:

- (i) Textile Mill,
- (ii) Jute Mill,
- (iii) Sugar Factory,
- (iv) Spun Silk Mill,
- (v) Cement Factory,
- (vi) Paper Mill,
- (vii) Re-rolling Mill,
- (viii) Some plywood factories.

(b) The Spun Silk Mill is proposed to be set up in the Public Sector while the Sugar Factory will be set up as a co-operative enterprise. No decision has yet been taken about the Textile Mill; perhaps it may be a co-operative venture.

A Cement factory, a Jute Mill and a Paper Factory have been already licensed to private parties. The question of Re-rolling Mills is still under consideration. Licences for three plywood factories have been recommended and may be issued shortly.

#### Displaced Persons Co-operative Societies in Tripura

1654. **Shri Dasrath Das:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of co-operative societies among the Displaced Persons in Tripura;

(b) whether there are Government officials in the executive committees of these co-operatives;

(c) if so, their number in each co-operative society; and

(d) the reasons for making Government officials head of the executive of co-operatives compulsorily?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna):** (a) 34.

(b) and (c). 21 Societies out of these 34 have Government officials in their Executive Committees. The number of Government officials in these Societies is as follows:—

Number of Government officials in the Societies.

- |                   |           |
|-------------------|-----------|
| (i) 12 Societies  | 1 to each |
| (ii) 7 Societies  | 2 in each |
| (iii) 2 Societies | 3 in each |

(d) Inclusion of Government officials in the Executive Committee of the Co-operative Societies is not compulsory. In some cases the displaced persons forming the Society, of their own accord include Government officials to assist them with their experience, in running the Societies.

#### Nangal Project Reports

1655. **Shri Ram Krishna:** Will the Minister of Production be pleased to state:

(a) whether the preliminary project reports for the Nangal Fertilizer Factory have been received from the three firms which were asked to prepare such reports; and

(b) if so, the nature of each report, separately?

**The Minister of Production (Shri K. C. Reddy):** (a) Yes.